

ont>

Title: Need to extend P.F., E.S.I. and medical assistance facilities to taxi drivers in the country by enacting a suitable law.

SHRI KODIKUNNIL SURESH (ADOOR): Mr. Deputy Speaker, Sir, In India the taxi drivers are facing serious problem in their daily life. There are lakhs of taxi drivers working in this country. Due to unemployment, 90 per cent taxi drivers are struggling in their day-to-day life. They do not get minimum wages for the day. The taxi services are decreasing. Without service, the drivers are not getting salary. The taxi drivers are unorganised labourers. They do not have PF, ESI, Minimum wages, Welfare Fund and medical assistance facilities. Therefore, I demand the Government of India through the hon. Speaker to make an enactment of law for taxi drivers for getting PF facilities, ESI benefits and medical assistance. The grievances of these poor taxi drivers should be considered to ensure their socio-economic security.